

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 103(ND)/2014  
CA NO.

**CORAM:**

**PRESENT: CHIEF JUSTICE M. M. KUMAR**  
**PRESIDENT**

**SH. SANTANU KUMAR MOHAPATRA**  
**MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2016**

**NAME OF THE COMPANY: M/s. Avigo Trustee Company Ltd.**  
**VS.**  
**M/s. Hythro Power Corporation Ltd.ors.**

**SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.**


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1	ADETYA PIWARI	ADVOCATE	PETITIONERS	
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*Adeitya Piwari*

**Order**

List the matter on 12.07.2016 at 10.30 a.m.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)